## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.422/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Epsilon Carbon Pvt. Ltd. V/s. Trans Tech Turnkey Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

36 Adv. shortonu. s. kalekur For Petitoner

## ORDER TCP 422/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representative is seeking time. Granted.
- 2. Adjourned to 21.09.2017, at the request of the Learned Counsel.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial) 22.08.2017

Sd/-

M.K. SHRAWAT Member (Judicial)

SIGNATURE